

ITEM NO.5

Virtual Court 1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 229/2014

**NATIONAL CONFEDERATION OF OFFICERS ASSOCIATION
OF CENTRAL PUBLIC SECTOR ENTERPRISES & ORS.**

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 4288/2020 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 14-07-2020 This matter was called on for hearing today.

CORAM :

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE A.S. BOPANNA**

For Petitioner(s)

Mr. Prashant Bhushan, AOR

Mr. Lakshmi Raman Singh, AOR

For Applicant(s)

Mr. Harish Salve, Sr. Adv.
Mr. Prashanto Chandra Sen, Sr. Adv.
Mr. P. S. Sudheer, Adv.
Mr. Rishi Maheshwari, Adv.
Mr. Bharat Sood, Adv.
Ms. Shruti Jose, Adv.

For Respondent(s)

Mr. Tushar Mehta, Ld. S.G.
Mr. K.M.Nataraj , Ld. ASG
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. V. Sridhar Potaraju, Adv.
Mr. Gurmeet Singh Makker, AOR

Ms. Anuradha Dutt, Adv.
Mr. Anish Kapur, Adv.
Ms. Nikhita Suri, Adv.
Ms. Priyanka MP, Adv.
Ms B. Vijayalkshmi Menon, Adv.

Mr. Manu Mridul, Adv.
Ms. Priyanka Tyagi, Adv.
Mr. Surya Kant, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List after two weeks.

**In the meantime, C.B.I. to file preliminary
enquiry report in a sealed cover.**

**[CHARANJEET KAUR]
ASSTT.REGISTRAR-CUM-PS**

**[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR**